

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1266/(MAH)/2017

CORAM:

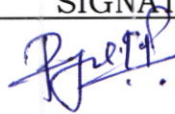



Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: Sachin Chemicals
V/s.
Anamayee Pharmsmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20	PRIYANICA PATHARE	Advocate for Respondent	
	Anuradha Choudhary	Respondent	
	Roopesh R. Jaiswar	ADV. FOR FINANCIAL CREDITOR.	
	SACHIN WEMAN MENTA	APPLICANT. REPRESENTATIVE	

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ORDER

C.P. No. 1266/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The Petition is mentioned. Certain pleadings are yet to be completed.
3. Both the sides are directed to complete the pleadings ~~if deem fit~~.
4. Adjourned to **12.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

11.01.2018
aah

Sd/-

M.K. SHRAWAT
Member (Judicial)